

## Allahabad Bench

CP NO. 19/ALD/2018,  
CA NO. 174/ALD/2017, I A No. 213/2018

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.03.2019

NAME OF THE COMPANY: Jaiprakash Associates Ltd. with Jaypee Infrastructure Development Ltd.

SECTION OF THE COMPANIES ACT: 230/232 of Companies Act

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	BISHWAJIT DUBEY	Adv.	} ICICI Bank	Aditya
2.	ADITYA MARWAH	Adv.		
	RAHUL AGARWAL	Adv.		Rahul -
3.	R. P. Agarwal	Adv.	Ret.	Rajeev
4.	Pradeep Singh Sisodia	CGSC	RD/Cental 3rd	Pradeep
5.	Kuldeep Singh	STA	O.L. ALD.	K. Singh

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Sh. Bishwajit Dubey alongwith Sh. Aditya Marwah, Sh. Rahul Agaral, Advocates for the ICICI Bank, Sh. R. P. Agarwal, Advocate for the respondent, Sh. Pradeep Singh Sisodia, CGSC for the RD and Sh. Kuldeep Singh, STA for the Official Liquidator are present.

The matter is adjourned to 24<sup>th</sup> April, 2019.

Dated: 14.03.2019

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SAROJ RAJWARE,  
MEMBER (T)